

Use of Satellites by India for Benefit of International Community

6992. **SHRI CHANDRE GOWDA :**
SHRI M.M. HASHIM :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether India had agreed to participate in the programme for use of Satellites for the benefit of international community.

(b) the benefits to be derived therefrom and how much expenditure will be involved on the project ; and

(c) the names of other countries participating in the above project ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) Yes.

(b) With the establishment of the Global Commercial Communications Satellite system, users of international telephone, telex and other services have been provided with continuous, reliable and interference-free service round the clock. The total cost is estimated to be £ 300 millions. India's share will be about 0.5% of the total costs. Apart from this, expenditure on account of ownership of the space segment, India has spent about Rs. 8 crores on the establishment of the Satellite Communications Earth Station at Arvi, near Poona.

(c) The following 79 countries are members of the International Telephone Communications Satellite Consortium (INTELSAT) :

- (1) Algeria
- (2) Argentina
- (3) Australia
- (4) Austria
- (5) Belgium
- (6) Brazil
- (7) Cameroon
- (8) Canada
- (9) Ceylon

- (10) Chile
- (11) China (KMT)
- (12) Colombia
- (13) Congo Democratic Republic of
- (14) Denmark
- (15) Dominican Republic
- (16) Ecuador
- (17) Ethiopia
- (18) France
- (19) Germany
- (20) Greece
- (21) Guatemala
- (22) India
- (23) Indonesia
- (24) Iran
- (25) Iraq
- (26) Ireland
- (27) Israel
- (28) Italy
- (29) Ivory Coast
- (30) Jamaica
- (31) Japan
- (32) Jordan
- (33) Kuwait
- (34) Kenya
- (35) Korea
- (36) Lebanon
- (37) Libya
- (38) Liechtenstein
- (39) Luxembourg
- (40) Malagasy Republic
- (41) Malaysia
- (42) Mauritania
- (43) Mexico
- (44) Monaco
- (45) Morocco
- (46) The Netherlands
- (47) New Zealand
- (48) Nicaragua
- (49) Nigeria
- (50) Norway

- (51) Pakistan
- (51) Panama
- (53) Peru
- (54) Philippines
- (55) Portugal
- (56) Saudi Arabia
- (57) Senegal
- (58) Singapore
- (59) South Africa
- (60) Spain
- (61) Sudan
- (62) Sweden
- (63) Switzerland
- (64) Syria
- (65) Tanzania
- (66) Thailand
- (67) Trinidad and Tobago
- (68) Tunisia
- (69) Turkey
- (70) Uganda
- (71) United Arab Republic
- (72) U. K.
- (73) U. S. A.
- (74) Vatican City
- (75) Venezuela
- (76) Vietnam
- (77) Yemen
- (78) Yugoslavia
- (79) Zambia

Persons Employed in Sriharikota Rocket Launching Station, Nellore, Andhra Pradesh

6993. SHRI K. KODANDA RAMI REDDY : Will the Minister of ATOMIC ENERGY be pleased to state :

(a) the number of persons employed, class-wise, in Sri Harikota Rocket Launching Station at Nellore in Andhra Pradesh ;

(b) the number of local people employed technical and non-technical, Class-wise ;

(c) whether there is any agreed policy of Government regarding the recruitment of

local personnel to all the jobs of Rs. 500 per month and below in the Central Government undertakings ; and

(d) if not, whether Government propose to evolve any such policy in the near future ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) : (a) and (b). The present strength of Indian Space Research Organization employees recruited for Sriharikota Rocket Launching Station is 45 out of which 39 belong to Andhra Pradesh. Under the norms for classification of posts in the Central Government the distribution of the employees is as under :

Category	Technical	Non-technical	Total
Class I	—	—	—
Class II	—	1(1)	1
Class III	4(3)	12(11)	16
Class IV	4(2)	24(22)	28

(Figures in brackets indicate number of employees from Andhra Pradesh)

(c) and (d). According to Government's policy, unskilled workers are generally drawn from the locality, preference being given to persons displaced as a result of the location of the Project and who are registered with the Employment Exchange in that locality.

Exemption of Excise Duty on Hand Yarn of 80s and 100s Counts

6994. SHRI K. KODANDA RAMI REDDY : will the Minister of FOREIGN TRADE be pleased to state :

(a) whether any representation has been made to the Government of India by the handloom industry regarding the exemption of excise duty on Hand Yarn 80s and 100s counts ; and

(b) if so, the reaction of Government thereon ?